BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

MISC. APPLICATION NO. 377/12004

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CONTEMPT PETITION NO. 71/2003

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ORIGINAL APPLICATION NO. 192/2001

Prem Prakash Tiwari S/b Shri Gaja Nand Tiwari resident of Ward 13, Post Srimadhopur, Distt. Sikar.

Applicant

## VERSUS

- 1. Shri B.L. Verma, Sr. Supdt. of Post Offices, Jaipur City Division Jaipur-6.
- 2 Smt. Sarita Singh, Director Postal Services, O/o the Chief Post Master General, Rajasthan Circle, Jaipur-7.

...Respondent

MISC. APPLICATION FOR SEEKING TIME FY

## MAY IT PLEASE YOUR HONOUR

- 1. That the Contempt Petition is pending before the Hon'ble Tribunal against the respondents.
- India and others (in Original application No. 192/2001) has filed a Special Leave Petition before the Hon'ble Supreme Court and that Special Leave petition is registered as Special Leave to Appeal (Civil) No. 1827/2004. This special Leave Petition was filed before the Hon'ble Supreme Court on 07.01.2004 alongwith the Stay Application.
  - 3. That the Special Leave Petition was called for hearing on 12.03.2004 with praying for interim relief and office report on 12.03.2004, the Hon'ble Supreme Court upon hearing counsel, made the following order:-

"List the petition for final disposal on a Friday. In the meanwhile, rejoinder affidavit, if any, may be filed".

And the last date of the petition was 01.10.2004.

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- 4. That the case was not listed before the Hon'ble Supreme Court on dated 01.10.2004.
- That a letter dated 05.10.2004 5. was written by the respondent No. 1 to the Government Advocate of the Supreme Court, New Delhi. Copy of the letter dated is enclosed herewith 05.10.2004 Annexure MA 25 marked Simultaneously the respondent No. went to Delhi on 08.10.2004 to contact the Government Advocate and he was apprised the entire situation and shown anxiety that the Contempt Petition is pending before the Hon'ble Tribunal and the case was scheduled to be listed 01.10.2004 is not listed before the Hon'ble Supreme Court. The Government Advocate told the Respondent No. 1 that he will make mention the matter to the Court either on Monday i.e. 11:10:2004 or Friday i.e., 15.10.2004. The respondent No. 1 received a letter dated 14.10.2004 of the Government Advocate, wherein has informed that he has mentioned ne the case before the bench presided by Mrs. Justice Ruma Pal, where the Advocate

of the respondent (i.e. P.P. Tiwari) was also present. The Court orally instructed the other side Advocate not to press the Contempt Petition before the CAT. A copy of the letter dated 14.10.2004 is enclosed herewith and marked as Annexure MA R/2.

6. That the next date in the case before the Hon'ble Supreme Court is 29.07.2005. To this effect Web Site report is enclosed herewith and marked as Annexure MA R/3

Therefore, in the circumstances mentioned above it is humbly prayed that the Hon'ble Tribunal be pleased and kind enough to adjourn the case till then.

Humble Respondent No. 1

(B.L. Verma)

Senior Superintendent of Post Offices, Jaipur City Division, Jaipur.

Place: Jaipur Dated: 20%-09

Through their Counsel:

(N.C. Goyal) Advocate

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CONTEMPT PETITION NO. 71/2003

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PREM PRAKASH TIWARI

APPLICANT

VERSUS

SHRIBL VERMA AND OTHERS

....RESPONDENT

## AFFIDAVIT IN SUPPORT OF MISC. APPLICATION

Ram aged about 56 years at present posted as Senior Superintendent of Post Offices, Jaipur City Division, Jaipur do hereby take oath and state as under:

1. That I have been impleaded as respondent No. 1 in the above noted

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case and I am well conversant with the fact and circumstances of the case.

That the Misc. Application has been drafted under my instructions and contents of the same from para 1 to 6 are true and correct on the basis of the official record as well as legal advice tendered to me.

DEPONENT

## **VERIFICATION**

the above named deponent do hereby solemnly affirm and verify that contents of para 1 and 2 of my above affidavit are true and correct to the best of my knowledge and office record. Nothing has been concealed and no part thereof is false.

SO HELP ME GOD.

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...DEPONENT

Place: Date:20x.64

(N.C. GOYAL

Signil sown Befor